

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.135 of 2014 & Appeal No.81 of 2014

Dated :11th January, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Appeal No.135 of 2014

In the matter of:

Kerala State Electricity Board

.... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M T George

Counsel for the Respondent (s) : Mr. Ramesh Babu MR for R-1

Appeal No. 81 of 2014

In the matter of:

Kerala State Electricity Board

.... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M T George

Counsel for the Respondent (s) : Mr. Ramesh Babu MR
Mr. B R Mohan Kumar for R-1

ORDER

Mr. M T George, learned Counsel for the Appellant in these Appeals has been partly heard. He submits that most of the issues raised in these Appeals are already covered by the judgment of this Appellate Tribunal in Appeal Nos. 01/13 & 19 of 2013 decided on 10th November, 2014.

Post these Appeals for remaining arguments on 29.1.2016.

(T. Munikrishnaiah)
Technical Member
hc/rkt

(Justice Surendra Kumar)
Judicial Member